

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 45 of 2013 & I.A. No. 70 of 2013**

**Dated : 26<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Uttrakhand Power Corporation Ltd. ... Appellant(s)**

**Versus**

**M/s. R.V. Akash Ganga Infrastructure  
Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Shwetank Sailakwal &  
Mr. Tanmay Agarwal for R-1.

**ORDER**

Heard learned counsel for the parties.

Learned counsel for the appellant and respondent no.1 have already filed their respective written submissions. Learned counsel for the respondent no.2 seeks time to file written submissions. He is permitted to file written submissiona latest by 3<sup>rd</sup> October, 2013 after serving copy on the other side.

Post the matter for reporting compliance on **3<sup>rd</sup> October, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt